

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1869
TO BE ANSWERED ON 11th DECEMBER, 2024**

Status of the Pradhan Mantri Matsya Sampada Yojana

1869 Shri P. P. Suneer:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) expenditure incurred and number of projects sanctioned and project completion under the PMMSY during last five years, year-wise and State-wise, details thereof;
- (b) whether the Ministry has identified villages to be developed as Climate Resilient Coastal Villages to development, if so, State-wise list of villages and details of the projects to be undertaken; and
- (c) current status of the decided targets under the PMMSY, viz. increasing fish production, enhancing aquaculture productivity, augmenting domestic fish consumption, economic value addition and enhancing income and employment generation?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing the flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of 5 years from financial year 2020-21 to FY 2024-25, at a total outlay of Rs.20050 crore. The Department of Fisheries, Government of India during the last four financial years (FY 2020-21 to 2023-24) and current financial year (2024-25), has approved fisheries developmental proposals of various State Governments, Union Territories and other Implementing Agencies at a total cost of Rs.20864.29 crore with central share of Rs. 8871.45 crore under the PMMSY based on the Annual Action Plans submitted by State Governments/Union Territories on year-on-year basis. The State/UT-wise details of projects sanctioned and expenditure incurred under PMMSY are furnished at Annexure-I.

(b): Under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has identified 100 coastal fishermen villages situated close to the coastline as Climate Resilient Coastal Fishermen Villages (CRCFV) to make them climate resilient and economically vibrant fishermen villages.

The fisheries development activities in the identified coastal fishermen villages, mainly focuses on creation of basic infrastructure facilities required for smooth conduct of fisheries post-harvest related activities like fish drying platforms, fish markets, ice plants, cold storages etc, creation of climate resilient and sustainable livelihood opportunities like seaweed farming, ornamental fish farming and other aquaculture activities for supporting the fishers living in the coastal fishermen villages. The facilities or activities are identified based on the survey and gap analysis as per the guidelines. The State/UT wise details of the villages identified for development as CRCFVs is listed in the Annexure-II.

(c): The Pradhan Mantri Matsya Sampada Yojana scheme envisaged to add an additional fish production of 70 lakh metric tonnes by 2024-25, enhance aquaculture productivity from the national average of 3 tonne to 5 tonne per hectare, reduce post-harvest losses from 25% to around 10%, generate about 55 lakh direct and indirect employment opportunities, enhancement of fisheries exports from Rs 46,589 crore (2018-19) to Rs 1 lakh crore by 2024-25, enhancing per capita fish consumption from the current 5-6 kg to 12 kg during tenure of five years, encourage private investment and facilitate growth of entrepreneurship in the fisheries sector. The concerted efforts of the Governments, fishers, fish farmers and other fisheries stakeholders through various initiatives/schemes has resulted in (i) increase of annual fish production in the country during the last 5 years from 141.64 lakh tonne during 2019-20 to an all-time record of 175.45 lakh tonne in 2022-23, (ii) creation of direct and indirect employment opportunities to about 58 lakh in fishing and aquaculture related activities on account of the fisheries development projects, (iii) increase in fisheries export from Rs.46662.85 crore in 2019-20 to Rs.60524.89 crore in 2023-24, (iv) enhanced per capita fish consumption from 5-6 kg to 12-13 kg, (v) enhance aquaculture productivity to 4.7 tonne per hectare and (vi) reduction of post harvest losses to 10-15% amongst the others.

Annexure-I

Statement referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1869 due for answer on 11th December, 2024 put in by Shri P. P. Suneer, Hon'ble Member of Parliament (Rajya Sabha). Year-wise State/UT-wise details of projects sanctioned and expenditure incurred under PMMSY

A. Total Projects Cost of Sanctioned projects under PMMSY**(Rs. In lakh)**

Sl.	State/UT	2020-21	2021-22	2022-23	2023-24	2024-25
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)
1	Andaman & Nicobar	1065.25	1915.10	706.00	1679.00	501.75
2	Andhra Pradesh	27560.00	49704.47	148828.20	7145.00	6635.00
3	Arunachal Pradesh	1864.20	2752.50	7838.39	4154.00	3419.00
4	Assam	11021.90	9192.10	14391.52	11010.75	8346.61
5	Bihar	18333.00	9016.50	2780.00	21609.00	503.00
6	Chhattisgarh	12981.00	8926.00	29470.00	32939.76	8021.69
7	D & D& Dadra & NH	631.20	0.00	0.00	0.00	12285.69
8	Delhi	386.25	147.00	0.00	0.00	0.00
9	Goa	4146.50	4357.99	1344.20	978.40	789.40
10	Gujarat	6375.00	38700.49	28653.23	6154.95	16184.86
11	Haryana	6306.50	9692.50	12323.25	43988.00	3776.50
12	Himachal Pradesh	4223.10	2676.07	2876.00	2992.18	2620.80
13	Jammu & Kashmir	2659.62	2738.37	3460.37	4012.00	2149.50
14	Jharkhand	10451.50	12030.90	8352.20	11888.86	1132.60
15	Karnataka	16423.94	23009.09	38459.64	23120.29	4621.99
16	Kerala	11367.30	18190.62	50224.08	30621.82	25407.72
17	Ladakh	125.00	595.00	737.00	1426.20	491.40
18	Lakshadweep	3880.48	579.50	1080.00	975.50	248.00
19	Madhya Pradesh	14854.37	17518.57	17329.87	25054.43	5987.76
20	Maharashtra	15889.54	33064.79	60232.54	26862.35	8718.14
21	Manipur	2633.00	1196.50	4517.20	10267.00	1568.00
22	Meghalaya	2145.01	1290.95	3591.13	5353.27	882.00
23	Mizoram	3381.14	3023.86	2366.52	4673.78	1340.50
24	Nagaland	2655.80	2164.00	2755.85	3687.74	5104.99
25	Odisha	21625.00	30717.00	34270.60	20565.00	6690.00
26	Puducherry	3485.32	1377.52	12514.59	2074.05	14414.98
27	Punjab	4582.00	4333.70	5278.00	1348.05	1251.20
28	Rajasthan	1289.00	1631.14	1340.00	2050.00	785.00
29	Sikkim	1160.00	1628.15	1907.70	2513.68	617.90
30	Tamil Nadu	6988.75	28911.95	44732.75	12704.95	21946.27
31	Telangana	5405.17	9260.43	8457.49	7080.00	3914.00
32	Tripura	2986.07	4190.23	4678.17	9017.67	4990.67
33	Uttar Pradesh	39899.00	19367.70	26691.80	36083.60	7390.00
34	Uttarakhand	4310.60	7112.00	9329.97	8545.50	2999.00
35	West Bengal	0.00	0.00	42688.64	7099.90	4650.89

B. Funds Released and Expenditure incurred for the sanctioned projects under PMMSY

(Rs. In lakh)

S. N	State/UT	2020-21		2021-22		2022-23		2023-24	
		Funds released	Expenditure	Funds released	Expenditure	Funds released	Expenditure	Funds released	Expenditure
i	ii	iii	iv	v	vi	vii	viii	ix	x
1	Andaman & Nicobar	200.00	200.00	509.30	309.30	0.00	0.00	0.00	0.00
2	Andhra Pradesh	5554.12	5554.12	13105.85	13105.85	15537.97	14153.26	14100.00	0.00
3	Arunachal Pradesh	790.61	790.61	499.94	499.94	3178.47	3164.20	3566.38	3269.61
4	Assam	2676.56	2676.56	5130.06	5130.06	2654.18	2654.18	7360.64	2918.86
5	Bihar	2932.12	2882.43	1308.15	926.76	0.00	0.00	3744.19	2013.21
6	Chhattisgarh	3606.74	3606.74	3296.56	3296.56	3510.98	3510.98	5155.13	5155.13
7	Delhi	144.30	105.72	19.00	19.00	0.00	0.00	0.00	0.00
8	Daman & Diu	178.90	0.00	7.20	7.20	0.00	0.00	0.00	0.00
9	Goa	596.74	596.74	1645.85	1645.85	1059.00	905.75	1130.94	0.00
10	Gujarat	893.70	21.06	5729.85	4746.00	0.00	0.00	0.00	0.00
11	Haryana	953.94	953.94	1620.03	1620.03	3577.82	3577.82	4000.00	3908.43
12	Himachal Pradesh	1467.28	1467.28	345.15	345.15	1126.96	1126.96	900.00	0.00
13	Jammu & Kashmir	4207.20	4207.20	1493.22	1229.50	1475.36	1282.08	785.72	0.00
14	Jharkhand	1618.56	1618.56	1507.15	1507.15	2544.06	2544.06	2934.35	1817.35
15	Karnataka	6235.30	6235.30	9927.68	9927.68	6608.00	4449.59	7230.99	2981.36
16	Kerala	800.00	800.00	7810.95	7810.95	15316.38	15316.38	7988.25	6077.40
17	Ladakh	37.50	37.50	120.30	119.19	218.55	163.08	162.50	0.00
18	Lakshadweep	1344.12	35.51	98.80	32.50	0.00	0.00	0.00	0.00
19	Madhya Pradesh	2379.16	2379.16	5587.64	5587.57	3339.85	2297.21	5038.41	4726.59
20	Maharashtra	3657.42	3657.42	4042.99	4042.99	10252.80	10252.80	9999.67	7613.76
21	Manipur	1097.97	1097.97	846.66	846.66	0.00	0.00	1000.00	0.00
22	Meghalaya	790.65	790.65	765.69	765.69	659.07	638.99	1380.80	0.00
23	Mizoram	986.77	986.77	1567.01	1567.01	694.93	694.93	1967.76	1967.76
24	Nagaland	807.07	807.07	1355.67	1355.67	1235.52	1235.52	1665.63	1665.63
25	Odisha	3995.82	3995.82	7914.47	7914.47	7494.60	7494.60	1627.93	1627.93
26	Puducherry	990.50	990.50	1349.45	1349.45	3386.56	2086.56	0.00	0.00
27	Punjab	567.84	567.84	0.00	0.00	676.94	604.67	1231.48	397.26
28	Rajasthan	210.82	210.82	175.65	175.65	0.00	0.00	0.00	0.00
29	Sikkim	313.20	313.20	242.01	242.01	679.12	679.12	1084.51	1082.00
30	Tamil Nadu	1938.61	1938.61	3036.35	3036.35	0.00	2677.08	8748.61	8733.00
31	Telangana	779.34	779.34	4433.73	1966.00	0.00		397.36	0.00
32	Tripura	737.01	737.01	1965.00	1958.64	1061.19	884.17	2144.50	58.75
33	Uttar Pradesh	7009.62	7009.62	7746.14	7746.14	3786.17	3786.17	3888.62	3829.68
34	Uttarakhand	912.61	912.61	1937.45	1937.45	2565.31	2538.31	3365.00	2010.71
35	West Bengal	0.00	0.00	0.00	0.00	5076.12	2476.00	0.00	0.00

Annexure-II

Statement referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1869 due for answer on 11th December, 2024 put in by Shri P. P. Suneer, Hon'ble Member of Parliament (Rajya Sabha). State/UT wise details of the villages identified for development as Climate Resilient Coastal Fishermen Villages.

Sl. No	Name of the Coastal Villages	Sl. No	Name of the Coastal Villages	Sl. No	Name of the Coastal Villages
Gujarat		Maharashtra		Tamil Nadu	
1	Sachana	1	Kelwa	1	Pasiyavaram
2	Navi bandar	2	Arnala	2	Senjiyamman Nagar
3	Madhwad	3	Rangaon	3	Thiruvanmiyurkuppam
4	Muldwarka	4	Gorai Tal	4	Paramankeni
5	Bhatt	5	Nandgoan	5	Mandavai Pudhukuppam
6	Jodia	6	Korlai	6	C. Puthupettai
7	Juna Bandar	7	Bharadkhol	7	Puthupettai
8	Chorwad	8	Srivardhan	8	Arcottudurai
Goa		9	Varavade	9	Puthupattiam
1	Betul	10	Kalbadevi	10	Kumarapanvayal
2	Arambol	11	Jaigad	11	Soliyakudi
Puducherry		12	Nivati	12	Kalimankundu
1	Narambai	13	Redi	13	Veerapandian Pattinam
2	Pattinacherry	14	Tondavalli	14	Idinthakarai
Daman & Diu		15	Sarjekot	15	Arockiapuram
1	Vanakbara			16	Erayumanthurai
Odisha		Karnataka		Andhra Pradesh	
1	Pakharabad	1	Uppunda Madikal	1	Pedagangallavanipeta
2	Sanadhanadi	2	Koteshwara	2	Devunaltada
3	Majhisahi	3	Kadekar	3	Iddivanipalem
4	Kirtani	4	Bailuru	4	Pathivada barripeta
5	Jambhirai	5	Mattadahitlu	5	Pedda Uppada
6	Amarnagar	Kerala		6	Pentakota
7	Chudamani	1	Eravipuram	7	Konapapapeta
8	Jamboo	2	Thottapally	8	Sorlagondhi
9	Kharnasi	3	Azheekal	9	Gullalamoda
10	Talachua	4	Puthuvype	10	Adavi Panchayath
11	Noliasahi	5	Njarakkal	11	Gondisamudram
12	Sana Nalianugaon	6	Chilakoor	12	Palipalem
13	New Boxipalli	Lakshadweep		13	Tadichetlapalem
14	Patisonapur	1	Chetlath island	14	Edurupalem
15	Sahan	2	Agatti island	15	Thupilipalem
16	Noliasahi	Andaman & Nicobar Islands		West Bengal	
17	Penthakata	1	Durgapur	1	Akshayanagar
18	Arakhakuda	2	Chidiya Tapu	2	Madanganj
		3	Junglighat	3	Dera
		4	Hopetown	4	Dakshin Kadua
		5	Shoal Bay	5	Baguran Jalpai
